

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/413/ (IB)/2017
NAME OF THE PETITIONER(S) : KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION LTD
NAME OF THE RESPONDENT(S) : TITANIUM TANTALUM PRODUCTS LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1) B. Dhanraj - Counsel for Petitioner - B. Dhanraj.

2) Abdul Rahman
For M/s. Naitan And Arso - Counsel for Res - Abdul Rahman

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted a memo pertaining to schedule of payment; the copy of which is given to the other side. The memo is placed on record. Counsel for the Applicant/Operational Creditor prayed for more time to receive instructions from his client in relation to the memo filed. At request, time is enlarged. Put up on **10.11.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)